

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1202

ANSWERED ON 10.03.2025

WATER SECURITY WORK PLAN

1202. SHRI ASHOKRAO SHANKARRAO CHAVAN

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government has given approval to water security work plan for the State of Uttar Pradesh, Maharashtra and Gujarat in the first phase of its plan;
- (b) if so, the details thereof;
- (c) the salient features of the said plan and its aims and objectives;
- (d) whether Government proposes to include the State of Madhya Pradesh under the said work plan for second phase and if so, the details thereof;
- (e) whether the Central Government has sought any status report from the State Governments regarding implementation of said plan in their States; and
- (f) if so, the details thereof and the names of the States that have submitted their report?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) Water is a State subject and the Central Government supplements the efforts of the States through technical and financial support. The State of Uttar Pradesh have developed the River Basin Assessment and Plan for their all major River Basins. The State of Maharashtra have prepared Integrated State Water Plan for Godavari, Mahanadi, Krishna, W.F.R, Tapi and Narmada Basin. The State of Gujarat have prepared Action Plan for Sabarmati River Basin (INDIA).

(c) State Specific Action Plans (SSAPs) are envisioned as a comprehensive policy for integrated water resource management to promote a sustainable outlook on water governance aligned with the State Action Plan on Climate Change (SAPCCs) formulated by the States under the National Action Plan for Climate Change (NAPCC).

The 'Framework for SSAP for the Water Sector' was developed in 2015 and consequently SSAPs were taken up as a strategy in 2016 under Goal-5 of the National Water Mission.

The State Specific Action Plans essentially consist of three stages viz. Draft Status Report, Interim Report and Final Report.

NWM provides grants to all the states/UTs for the formulation of the SSAPs.

(d) The State of Madhya Pradesh is already included. An amount of Rs. 50 lakh has been sanctioned for the purpose.

(e) & (f) List of States/UTs which have submitted their reports under various stages of SSAP are attached at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (e) & (f) OF UNSTARRED QUESTION NO. 1202 TO BE ANSWERED IN RAJYA SABHA ON 10.03.2025 REGARDING “WATER SECURITY WORK PLAN”.

List of States/UTs
Bihar, Himachal Pradesh, Kerala, Punjab, Rajasthan, Goa, Jammu & Kashmir, Andhra Pradesh, Assam, Karnataka, Madhya Pradesh, Tamil Nadu, West Bengal, Arunachal Pradesh, Chhattisgarh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Haryana, Andaman & Nicobar, Chandigarh, Tripura, Uttarakhand, Uttar Pradesh, Maharashtra and Gujarat
